

K/M

19.4.1989.

Hon. G.S. Sharma, J.M.
Hon. K.J. Raman, A.M.

Sri R.K. Pandey is present for the petitioner, Sri N.B. Singh for the respondents is present. The service record of the petitioner may help us in deciding the case more effectively. Sri N.B. Singh assures to produce the service record before us within a week. Arguments heard, judgment is reserved. The service record be returned to Sri N.B. Singh when the judgment is delivered.

W.R.
A.M.

}
J.M.

ha

13.7.89 Hon. G.S. Sharma - J.M.
 Hon. K.J. Raman - A.M.
 Judgment delivered in
 open court today.

R.R.
A.M.

}
J.M.